

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2014 &
IA NO. 346 OF 2014**

Dated: 17th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Power Transmission Corporation of Uttrakhand Ltd. ...Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Suraj Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Dinesh Parashar for R-2

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **09.11.2016.**

**(T. Munikrishnaiah)
Technical Member
mk/vt**

**(Justice Ranjana P. Desai)
Chairperson**